NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2016

NAME OF THE PETITIONER(S)

: R. Doraisamy and D. Dhanalakshmi

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

R. VZDHYASHANKAR Counsel for RItOS

R. ASHOK KOMAR Counsel for RITOS

Counsel for RITOS

Petitiner L. J.v.P. Saiviha.

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has filed the rejoinder. Pleadings are complete. Matter is posted for arguments. Put up on 14.11.2017 at 10.30 A.M.

- gd-

MEMBER (TECHNICAL)

-sel-

MEMBER (JUDICIAL)

ghk